

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

54.

C.P.(IB)-1349(MB)/2019

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **04.03.2020**

NAME OF THE PARTIES: Ronak Enterprises

V/s

Hollywood Opticians Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the parties present.
2. List this matter on **15.04.2020**. Parties are directed to complete the pleadings by then.

**Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)**

**Sd/-
RAJASEKHAR V.K
Member (Judicial)**

04.03.2020
Sushil